

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

No. HC.XXXVII-14/2021/ 202 /R.Cell

Dated, Guwahati the 10<sup>th</sup> June, 2021

In partial modification of the earlier notification No. HC.XXXVII-14/2021/ 200 /R.Cell Date 09-06-2021, the Gauhati High Court has been pleased to omit the name of Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, Golaghat, who was placed at Sl. No. 25 of the said notification. Smti Kangki Rani Deka did not opt to appear in the ensuing LDCE. All other terms and condition as mentioned the notification dated 09-06-2021 shall remain same.

By Order,

  
(G. Baruah)

Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

Memo No. HC.XXXVII-14/2021/ 202A /R.Cell

Date: 10-06-2021

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. District and Sessions Judge Golaghat he is request to bring the same to the notice of the concerned Officer.
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 10-06-2021 regarding omission of name of Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, Golaghat, from the list of candidates who opted to appear in LDCE**" with a scroll in the Home Page.

10. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



15/6/2021

(G. Baruah)

Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1